

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: 3rd Round Table Conference on implementation of Juvenile Justice System to be held on 23-11-2019 at Convention Centre Canal Road, Jammu.

O R D E R

No: 1056 Dated: 19/11/2019

All Principal Magistrates of Juvenile Justice Boards of Union Territories of J&K and Ladakh are hereby nominated for attending "**3rd Round Table Conference on implementation of Juvenile Justice System**" scheduled to be on 23-11-2019 in the Auditorium of Convention Centre, Canal Road, Jammu at 8.30 am sharp.

By Order.

(Sanjay Dhar)
Registrar General

No: 21333-90/GS Dated: 19/11/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar (**Member Secretary, Juvenile Justice Committee, High Court J&K**), for information. The officer has been permitted to leave the station to reach Jammu w.e.f 20-11-2019 to 23-11-2019 for making necessary arrangements for the said Conference.
5. All the Principal District & Sessions Judges of Union Territories of J&K and Ladakh for information and n/a.
6. CPC(e-Court) High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.
7. All Principal Magistrates of Juvenile Justice Boards of Union Territories of J&K and Ladakh for information and n/a.

Registrar General